

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:987

ANSWERED ON:07.12.2004

COASTAL SECURITY

Karunakaran Shri P.;Kurup Adv. Suresh;Thakkar Smt. Jayaben B.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has received proposals from the various States including Government of Kerala and Gujarat for strengthening the existing infrastructure for policing and patrolling in the coastal area;
- (b) if so, the salient features of the proposals received by the Union Government;
- (c) the action taken by the Union Government on each of such proposals; and
- (d) the time by which such proposals are likely to be cleared?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a),(b),(c)&(d): Proposals were obtained from the coastal States including Kerala and Gujarat for formulating a scheme for strengthening the infrastructure for policing and patrolling in the coastal areas. The proposals received from the coastal States provide for construction of buildings for coastal police stations, setting up of check posts and out posts in vulnerable areas, setting up of marine police equipped with personnel trained in maritime functioning, vessels for coastal patrolling and other equipment. Since, considerable financial implications are involved, consideration of the proposals submitted by the coastal States will be possible after the proposed coastal security scheme has been finally approved by the Government.